

drink. They took away jewellery and some clothes worth Rs. 5000/-. As the culprits were armed with a knife the lady did not raise any alarm. On receipt of the information the police rushed to the spot immediately and a case FIR No. 217, dated 11th April, 1975 u/s 382 IPC was registered at P.S. Sarojini Nagat.

(d) The lady had picked up a few photos from the photos on record with the police and one of the photo was of Kuldip Singh, a bad character.

(e) Kuldip Singh is a previous convict and is also facing trial in some cases in the Courts of Gurgaon and Delhi.

(f) Kuldip Singh was traced and interrogated. Some other persons whose photos resembled with the description of the culprit were also interrogated. All the suspected persons including Kuldip Singh were shown to the complainant who, however, did not confirm her suspicion about any of them.

(g) Kuldip Singh and other suspects have been arrested and proceeded against u/s 110 Cr. P.C. The Court has been requested to ask these persons to furnish sureties for good behaviour. Some of the important measures taken to check the crimes are given below:—

1. Mohalla meetings in affected areas are being held to inspire confidence in the public and to elicit useful criminal intelligence.
2. Citizen Voluntary Force has been organised. Under this scheme the assistance of the public is being sought by the Police for controlling crime.
3. Motor-cycle fitted with wireless were given to districts for patrolling in vulnerable areas. Special preventive patrolling is also enforced.

4. A concerted drive against the bad characters was launched.

5. Patrolling is done regularly by the Police Control Room vehicles in the respective areas round the clock.

6. Under the Bombay Police Act, proceeding for externment out of the Union Territory of Delhi are initiated against notorious bad characters of the city.

7. The Delhi Police Dog squad supplement the police patrolling particularly during the night in certain areas.

#### Economic Development of Orissa

8024. SHRI ARJUN SELHI: Will the Minister of PLANNING be pleased to state:

(a) the action Government have so far taken to remove the regional imbalances and to accelerate the economic development of Orissa;

(b) the steps taken to have the Gopalpur Port and Indian Rare Earths Corporation Projects established during the current year in Orissa; and

(c) the grants and aids being granted for increasing agricultural and industrial production in that State during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) The development of their backward areas is primarily the responsibility of the concerned State Governments. In order to supplement the efforts of the State Governments and to accelerate the economic development of the backward States, the Government of India have in the past undertaken the following measures:—

- (i) In making investment in the public industrial projects, subject to the techno-economic considerations, the claims of the relatively less developed States like Orissa have been kept in view.
- (ii) Concessional finance to the selected backward districts is being made available by the public financial institutions in Orissa. These districts are Balasore, Bolangir, Dhenkanal, Kalahandi, Keonjhar, Koraput, Mayurbhanj and Phulbani.
- (iii) Investment subsidy for industrial development to the extent of 15 per cent, subject to a maximum of Rs. 15 lakhs in respect of the units having a total investment not exceeding Rs. 50 lakhs, is being given to the selected backward districts. The districts selected in Orissa are Kalahandi, Mayurbhanj, Bolangir, Dhenkanal, Keonjhar and Koraput.
- (iv) The Drought Prone Areas Programme is being implemented to develop such areas which suffer from repeated droughts. The districts selected in Orissa for this programme are Kalahandi and Phulbani.
- (v) For the areas having high tribal concentration, the tribal sub-plans are being formulated for which special supplementary Central assistance is being given in the Fifth Five Year Plan. The coverage of the sub-plan in Orissa comprises of the 3 districts of Mayurbhanj, Sundergarh, Koraput; 8 tehsils of Kuchinda (Sambalpur), Keonjhar, Kanjipari and Barbil (Keonjhar), Khondmals, Balliguda, G. Udaigiri (Phulbani), and R. Udaigiri (Ganjam); and 8

blocks of Gumma and Raysgada (Ganjam), Thumal-Rampur and Lanjigarh (Kalahandi) and Nilgiri-I (Balasore).

- (vi) The special programme of small and marginal farmers and agricultural labours, dry farming, etc., are also supposed to have contributed to the development of backward areas. The districts/areas selected in Orissa for SFDA are Dhenkanal, Bolangir and Ganjam; for MFAL, Cuttack and Keonjhar, and for Dry Farming, Mayurbhanj.
- (vii) During the Fourth Five Year Plan, in allocating Central assistance for the Plan, 10 per cent weightage was given to States, including Orissa, having per capita income below the national average.
- (viii) The National Programme of Minimum Needs initiated in the Fifth Five Year Plan has been specially designed to raise the standards of social consumption in the rural and backward areas.
- (ix) In the Fourth Five Year Plan, special accommodation from the Centre was given to the States, including Orissa, which were having budgetary deficits in their initial resource assessment.
- (b) (i) *Gopalpur Port*.—In the Fourth Plan, a provision of Rs. 18 crores was included in the Central Plan for giving loan assistance to States for development of one minor port in each maritime State. This included a provision of Rs. 40 lakhs for Gopalpur Port. The port was then intended to be used only for general cargo. However, the scheme was not finalised during the Fourth Plan period on account of delay in

the selection of a suitable site for the port. Central assistance of only about Rs. 4.22 lakhs was given to the Orissa Government during the Fourth Plan period for preliminary work. Thus, there is a spill-over of Rs. 35.78 lakhs to the Fifth Plan and this amount has been provided under the Centrally Sponsored minor ports programme in the Fifth Plan.

(ii) *Indian Rare Earth Ltd.—A Techno-Economic Feasibility Report* was prepared by the Orissa Government in September 1973 which envisaged expansion of the original project mainly to include the transport requirements of Indian Rare Earth Ltd. The expanded project is estimated to cost Rs 5.28 crores without taking into consideration the recent cost escalations.

The up-dated Report of the State Government which has been recently made available to the Planning Commission does not contain detailed justification of the estimates of revenue and expenditure.

Moreover, the possible alternative of using the Paradep Port in Orissa will also require to be studied in detail. These are some of the problems which need to be looked into in connection with this project.

It is now proposed to have detailed discussions with the Ministry of Transport and others concerned to sort out the various issues in regard to the proposal.

An outlay of Rs. 3.77 crores has been provided in the Annual Plan, 1975-76 for the Indian Rare Earths Ltd., for their programmes which include the setting up of a rare earths complex at Gopalpur. A preliminary feasibility report for the minerals and separation plant has been prepared. The foreign collaboration terms for the plant have been finalised and details regarding financial arrangements and other technical matters are being examined. A cell has been set up at Gopalpur to look after the preliminary work. The development of infra-

structure facilities like roads, power, water supply, etc., for the project have been taken up with the assistance of the State Government.

(c) In the State Annual Plan 1975-76, outlays amounting to Rs. 4.00 crores and Rs. 14.25 crores have been approved by the Planning Commission for the Industries and Minerals and Agriculture and Allied Services sectors respectively. Under the existing procedures, the allocations and release of Central assistance are not related to specific projects/programmes. The allocation of Central assistance is done in the shape of block assistance to be released in the shape of 70 per cent loan and 30 per cent grant on the basis of the actual expenditure reported by the State Governments on the overall Annual Plan approved by the Planning Commission. Orissa's Annual Plan 1975-76 has been approved at Rs. 89.25 crores of which the quantum of Central assistance amounts to Rs. 32.70 crores.

#### Emergency in the Country

8925. PROF. MADHU  
DANAVATE:  
SHRI RAM HEDAHO:  
SHRI SAMAR GUHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister had stated while addressing a public meeting at Jammu on April 14th, 1975 that national emergency had to be continued because of external threat to India's security;

(b) if so, what is the nature of the external threat; and

(c) whether the fundamental rights guaranteed by the Constitution would be abridged or suspended in this state of emergency?